ernments in May, 1962. A copy of the Memorandum is enclosed. [Placed in Library. Se_e No. LT-692/63]. In view of the emergency and the need for effecting maximum economy, the State Governments were advised to direct all project authorities to give effect to these recommendations to the utmost extent possible, in particular, through better planning, inventory control, use of departmental and other construction agencies of a public character, regular and prompt payments, etc.

Construction workers should be put through short periods of training so that their skill improves and construction can be undertaken with efficiency and economy and without waste of materials.

In every case there should be resort to cheaper construction, lower specifications and semi-permanent construction, requiring minimum use of ccarce building materials. Local material! should be used to the maximum extent.

SHRI **BABUBHAI M.** CHINAI: May I know, Sir, whether there is any likelihood of the construction of houses under the Industrial Housing Scheme being dropped under this?

SHRI C. R. **PATTABHI** RAMAN: Industrial housing will have high priority after defence production.

SHRI BABUBHAI M CHINAI: May I know, Sir, from the hon. Minister whether he is aware of the fact that under the Subsidised Industrial Housing Scheme for labour, the State Governments have of late been rejecting the applications in this regards from the industrial employers and, if so, whether it is under the instructions of the Central Government or *on* their own?

SHRI C. R. PATTABHI RAMAN: We are in consultation with the States with regard to this aspect of the matter.

SHRI N. C. KASLIWAL: May I know whether the Government have given up construction of some of the office buildings which were proposed to be constructed under the Third Plan?

Shri C. R. PATTABHI RAMAN: It all depends on what the office building is meant for. If it is meant for defence purposes, they will be constructed.

SHRI BHUPESH GUPTA: In order to economise or make savings on constructions during the emergency may I know, Sir, if the Government has considered the advisability of requisitioning, under the Defence of India Rules, the houses of the millionaires and the Princes in order that these could be utilised for defence purposes? If so, how many such houses have been requisitioned during this period?

SHRI JAWAHARLAL NEHRU: If the hon. Member will give us some particulars of these houses of the millionaires and others, we shall look into them.

A.I.R. ADVISORY BODY FOR BANGALORE AND DHARWAR STATIONS

•418. SHRI SHERKHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state when the Advisory Body of the All India Radio for Bangalore and Dharwar Stations was set up and who are the members of that Body and what is the tenure of their membership?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH) The Programme Advisory Committee at Dharwar Station of All India Radio was constituted in June. 1961 and Bangalore Station in November, that at 1955. The tenure of membership of these Committees is two, years but members are for renomination. eligible A statement giving the ! names of the existing members of ' these Committees is placed on the Table of the Sabha.

STATEMENT

List of members of the Programme Advisory Committee attached to the Dharwar Station of All India Radio

- 1. Dr. H. T. Sasnur
- Dr. (Smt.) Savitribai N. Gowda.
- 3. Shri N. S. Gurtu
- 4. Prof. Armando Manezes
- 5. Smt. Vasanitalata V. Mirjankar
- 6. Shri Santappa S. Yelamali
- 7. Shri Murlidhar Rao Kamtikar
- 8. Dr. B. M. Pai
- 9. Prof. V. G. Kulkarni 10. Shri
- R. G. Wall.

List of members of the Programme Advisory Committee attached to the Bangalore Station of All India Radio

- 1. Smt. B. Indiramma
- 2. Shri Masti Venkatesa Iyengar
- 3. Shri R. K. Narayan
- 4. Shri J. B. Mallaradhya
- 5. Shri A. R. Badari Narayan
- 6. Shri K. S. Karanth
- 7. Smt. Sudha V. Reddy
- 8. Smt. I. C. Subhiah
- 9. Smt. Lokasundari Raman 10. Shri
- H. Yoganarasimham.

श्री शेरलां : क्या मैं यह जान सकता हूं कि प्रोग्राम एडवाइजरी कमेटी के मेम्बर बनने के लिए कीन से मयारे-काबलियत की जरूरत हुन्ना करनी है ?

श्री आप नाथ : प्रोग्राम एडवाइजरी कमेटी के मेम्बर जब बताये जाते हैं तो यह ख्याल रखा जाता है कि वह लोग कल्चरल एक्टीविटीज में काफ़ी दिलचस्पी लेते हों और मुख्तलिफ "वाक्स आफ लाइफ" में उनकी प्रामिनेंस और इमीनेंस हो और आल इंडिया रेडियों का जो प्रोग्राम है उसमें वह एडवाइज कर सकें ब्रौर उसको बेहतर बनाने में मदद कर सकें।

श्री शेरखां : मेम्बरों की उस लिस्ट का लिहाज करते हुए जो आपने दी है, क्या आप को यह मालूम है कि इस में बहुत सारे मेम्बर इस मयार को जो आप फर्मा रहे हैं पूरा नहीं करते ?

श्री शामनाय : जो लिस्ट मैंने प्लेस की है वह हर एक मेम्बर के सामने है । मसलन श्रीमती इंदिरामा को एजुकेशन, वीमेन एंड चिलड्रेन प्रोग्राम की वजह से रखा गया है, श्री मस्ती वेंकटेश ग्रायंगर को लिट्रेचर एंड आर्ट की वजह से रखा गया है, मिस्टर नारायण को म्यूजिक एंड कल्चरल एक्टीविटी की वजह से रखा गया है । कोई न कोई खास बात है जिसकी वजह से इन मेम्बरों को इन कमेटियों में रखा गया है ।

INCENTIVE OR PRODUCTION BONUS ASWAGES FOR PURPOSES OF CONTRIBUTIONTO E.P.F.

- •419. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government have taken a decision to treat incentive or production bonus as wages for the purpose of computing contribution to the Employees' Provident Fund; and
- (b) whether Government have decided to enhance the rate of contribution from 6£ to 8 per cent in the case of the Textile Industry under the Employees' Provident Fund Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) It was considered earlier that the production bonus paid as an incentive to higher production, was in the nature of incentive wage and could be taken as part of the basic wages; accordingly, provident fund was de-